

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 31st July, 2024

No. HC.V-69/2014/ 638 /Estt. (Pt.-1) ### Hon'ble the Chief Justice, in exercise of powers conferred under Article 229 of the Constitution of India, is pleased to further extend the term of engagement of **Smt. Tanushree Roy, Law Clerk**, who was to be disengaged with effect from 31-07-2024 (Afternoon) vide this Registry's earlier order No. HC.V-69/2014/594/Estt. (Pt.-1) dated 22-07-2024, for a period of another 1 (one) month with effect from 1st August, 2024. She shall, therefore, be disengaged with effect from the afternoon of 31st August, 2024.

By order,

Sd/- Sunil Kumar Poddar

Memo No HC.V-69/2014/638^A/Estt. (Pt.-1)

REGISTRAR GENERAL

Dated 31 -07-2024

Copy for information and necessary action to:

1. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
6. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Gauhati High Court.
8. The Private Secretary to Hon'ble Mr./Mrs. Justice,Gauhati High Court, Guwahati.
9. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
10. The Chief Security Officer, Gauhati High Court, Guwahati.
11. The Court Officer-I & II, Gauhati High Court, Guwahati.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.
13. Smt. Tanushree Roy, Law Clerk, Gauhati High Court, Guwahati.
14. The Order file.

REGISTRAR GENERAL

31-7-2024
B.D.
30/07/2024